

(2022) 11 AHC CK 0042

Allahabad High Court

Case No: Criminal Miscellaneous Bail Application No. 13473 Of 2022

Subhash

APPELLANT

Vs

State Of U.P. Thru.
Prin. Secy. Home Lko

RESPONDENT

Date of Decision: Nov. 21, 2022

Acts Referred:

- Indian Penal Code, 1860 - Section 174A, 229A, 363, 366, 376
- Code Of Criminal Procedure, 1973 - Section 82, 161, 164, 313, 439

Hon'ble Judges: Dinesh Kumar Singh, J

Bench: Single Bench

Advocate: Abdul Samad, Sonu Gupta, Syed Mohammad Abid

Judgement